S.O. 1243(E).—In pursuance of section 12 of Representation of the People Act, 1951 (43 of 1951), the President is pleased to call upon the elected members of the Legislative Assembly of the State of Andhra Pradesh to elect, in accordance with the provisions of the said Act and of the rules and orders made thereunder, members for the purpose of filling the seats of six members of the Council of States whose term of office is due to expire on the 21st June, 2010 on the expiration of their term of office.

[F. No. H.11024 (2)/2010-Leg. II]

V. K. BHASIN, Secy.